

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 107
23/252/ND/2020

IN THE MATTER OF:

Dy. Commissioner of IT Central Circle-19, New Delhi ...PETITIONER

Vs.

**RoC in the matter of M/s. Aeromatrix Info
Solutions Pvt. Ltd.**

...RESPONDENT

Section

Under Section 252

Order delivered on 03.01.2020

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Respondent/ Corporate-debtor :

For the Income Tax Department

**:Mr. Zoheb Hossain, Sr.
Standing Counsel.**

For the ROC

**:Mr. M. Yadubhushana Rao
AROC.**

ORDER

Heard the submissions made by the counsel for the Income Tax Department. Perused the appeal filed in the matter. Serve notice on the respondents within four weeks. AROC is present and seeks time to file reply in the matter. Matter is adjourned to 13.02.2020.

- S d -

**(V.K. Subburaj)
Member (T)**

- S d -

**(P.S.N. Prasad)
Member (J)**